

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM EBNCH**

O.A. No. 311 OF 2007

Thursday, this the 4th day of October, 2007.

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

1.	Balan K. Unnummal House, Post chemancherry, Kozhikkode Dist. Kerala State – 673 304	
2.	Abraham George Poothicote House, NR Balavihar, Thirualla RSPO, Pathanamthitta Dist. Kerala State – 689 111	Applicants

(By Advocate Mr.P.Ramakrishnan)

Versus

1.	Union of India represented by Secretary Ministry of Law & Justice, Department of Legal affairs, Shastri Bhavan, New Delhi	
2.	The Appointments Committee of Cabinet (ACC) Through Cabinet Secretary, Government of India, South Block, Raisina Hill, New Delhi	Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 04.10.2007, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

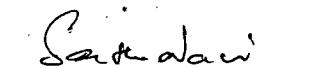
The respondents submitted that the Hon'ble Apex Court has directed to give effect to the select list as approved by the Selection Board and has enclosed copy of the order as Annexure R-1 directing that all the formalities shall be completed within a period of eight months.

2. In the light of this order, OA is closed. No costs.

Dated, the 4th October, 2007.



**K.B.S.RAJAN
JUDICIAL MEMBER**


**SATHI NAIR
VICE CHAIRMAN**

vs